## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015 CA No. 93/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES:

Telemax Links India Pvt. Ltd.

V/s.

M/s. Syslogic Mobitech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Pratop Nimbalkor Advocate for Petitioner 9 Spectal.

2. Rishi Sood Advocate for Retitioner

## ORDER

## CA No. 93/2015 in TCP No.26/397-398/CLB/MB/MAH/2015

- The Learned Counsel from the side of the Petitioner is present and informed that in compliance of the directions of the Order dated 1st March, 2017 is made and a copy of the Amended Petition has been served on the other side. However, Reply is awaited.
- Under the circumstance, matter is adjourned to 5<sup>th</sup> April, 2017. The
  Learned Counsel of the Petitioner is directed to intimate the next date
  of hearing to the other side.

M.K. SHRAWAT. MEMBER (JUDICIAL)

08.03.2017.